

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MANOMAY VENTURES PRIVATE LIMITED**  
**(Previously Known as Omkar Venture Private Limited)**  
**OPERATING IN REAL ESTATE AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                                                                                                                                                                     |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | MANOMAY VENTURES PRIVATE LIMITED<br>PAN: AABCO7813M<br>CIN: U70102MH2013PTC239568                                                                                                                                                                                                                                                   |
| 2.  | Address of the registered office                                                                                                      | Popular Metal works, Taty Tope Marg Joglekarwadi Sion Fish Mkt, Sion (E), Sion, Mumbai, Maharashtra, India, 400022                                                                                                                                                                                                                  |
| 3.  | URL of website                                                                                                                        | <a href="https://www.manomayventures.in/">https://www.manomayventures.in/</a>                                                                                                                                                                                                                                                       |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Slum Rehabilitation Scheme- SRA Scheme - At Majaswadi, Jogeshwari, Mumbai – 400060. Having SRA LOI no. SRA/ENG/1115/KE/ML/ MHL/PL/LOI dated 05.02.2020 (“LOI”)                                                                                                                                                                      |
| 5.  | Installed capacity of main products/ services                                                                                         | Not Applicable                                                                                                                                                                                                                                                                                                                      |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | There is no construction activity at the project Site at Majaswadi, Jogeshwari, Mumbai of the Corporate Debtor and the work have been stalled before commencement of CIRP.                                                                                                                                                          |
| 7.  | Number of employees/ workmen (As on the date of Publication of the Notice)                                                            | Nil                                                                                                                                                                                                                                                                                                                                 |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Financial statements can be sought by emailing at <a href="mailto:irp.omkar@gmail.com">irp.omkar@gmail.com</a> and list of Creditors are available on <a href="https://www.manomayventures.in/">https://www.manomayventures.in/</a>                                                                                                 |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | The detailed invitation for expression of interest which shall include eligibility for resolution applicant U/s 25(2)(h) of the code can be sought by email to RP on <a href="mailto:irp.omkar@gmail.com">irp.omkar@gmail.com</a> and is available on <a href="https://www.manomayventures.in/">https://www.manomayventures.in/</a> |
| 10. | Last date for receipt of expression of interest                                                                                       | 20th December, 2025                                                                                                                                                                                                                                                                                                                 |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 30th December, 2025                                                                                                                                                                                                                                                                                                                 |
| 12. | Last date for submission of objections to provisional list                                                                            | 4th January, 2026                                                                                                                                                                                                                                                                                                                   |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 14th January, 2026                                                                                                                                                                                                                                                                                                                  |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 19th January, 2026                                                                                                                                                                                                                                                                                                                  |
| 15. | Last date for submission of resolution plans                                                                                          | 18th February, 2026                                                                                                                                                                                                                                                                                                                 |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:irp.omkar@gmail.com">irp.omkar@gmail.com</a>                                                                                                                                                                                                                                                                        |
| 17. | Details of the corporate debtor's registration status as MSME.                                                                        | Not Registered                                                                                                                                                                                                                                                                                                                      |

1. The Resolution Professional (“RP”)/ Committee of Creditors (“CoC”) shall have discretion to change the criteria for the EOI at any point of time.  
2. The RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.

**CA Manish Jaju**  
Resolution Professional For Manomay Ventures Private Limited  
IP Reg. No. IBBI/IPA-001/IP-P00034/2016-2017/10087 AFA valid up to 30th June 2026  
Address: D-502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086